

LISTING ON 07.07.2014 (SUPPL.)

COURT NO.

ITEM NO.

SEC.IV-A

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 5-6

(Application for oral hearing)

IN

REVIEW PETITION NOS. 770-771 OF 2014

WITH

INTERLOCUTORY APPLICATION NOS. 1-2, 3-4, 7-8 AND 9-10

(Applications for exemption from filing official translation, permission to file additional documents, exemption from filing official translation and stay)

IN

CIVIL APPEAL NOS. 10749-10750 OF 2013

AND

REVIEW PETITION NOS. 531 AND 532 OF 2014

WITH

INTERLOCUTORY APPLICATION NOS. 1-6

(Applications for condonation of delay, bringing additional documents, exemption from filing official translation, direction/oral hearing, filing additional documents and exemption from filing official translation)

IN

CIVIL APPEAL NOS. 10747-10748 OF 2013

Bharat Petroleum Corp. Ltd. Etc.

...Petitioners

-Versus-

Subramanya & Ors. Etc.

...Respondents

OFFICE REPORT

The application for oral hearing in Review Petition Nos. 770-771 of 2014 were mentioned before the Hon'ble Court on 01.05.2014, when the Court was pleased to pass the following Order:

*"List on 7th July, 2014."*

It is submitted that the Review Petition Nos. 770-771 of 2014 and 551 and 532 of 2014 were filed in a group of matters in Civil Appeal Nos. 10749, 10750, 10747 and 10748 of 2013 against common Judgment and Order dated 29.11.2013 of this Hon'ble Court. The counsel has also filed applications above mentioned alongwith Review Petitions.

The Review Petitions and Applications above mentioned were listed before the Hon'ble Court with this Office Report.

Dated this the 5<sup>th</sup> day of July, 2014.

Copy to: Mr. Sanand Ramakrishnan, Advocate  
Mr. Somiran Sharma, Advocate

ASSISTANT REGISTRAR

ASSISTANT REGISTRAR